## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTI SHRI Ch. MOHD	HA PADMANABHA SWAMY, MEM SHARIEF TARIQ, MEMBER-JUDIO	BER-JUDICIAL CIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CA/90/2017	
NAME OF THE PETITIONER(S)	: MEDICI HOLDINGS LTD	
NAME OF THE RESPONDENT(S)	: PHOTON INFOTECH PVT LTD	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. P.H. ARVINDH  PAMPIAN, SENHOR  COUSEF FOR	R, to R5	K.P. Sheliett
PAWAN THABACH.  V. Mahesh	R9	
3. No. SHANKARANA RAYANAN, SENIOR COUNSEL FOR RAJKUMAR JHABAKNE HARSHINI J	Applicants	Aposlu-
4. K. Moonthy to S. R. Sude	R6 108	

## **ORDER**

Shri Shankararanarayanan, senior counsel for petitioners present. Shri PHArvindh Pandian, senior counsel for R1 to R5, Shri K Moorthy, counsel for R6 to R8 and Shri V Mahesh, PCS, representing R9 are present. Counsel for R1 to R5 submitted that he has filed counter on behalf of R1 & R5 that may be adopted by R2 to R4. The same may be filed today itself by serving a copy to the other side. Counsel for R6 to R8 submitted that they will seek instructions on adopting the counter filed by R1 to R5. In case there may be any need for improvement, then they would like to improve, otherwise they will file memo adopting the counter filed by R1 & R5. Counsel for R6 to R8 is directed to file counter within two weeks and serve a copy of the same to the other side in advance so as to enable the counsel for the applicant to file reply. Counsel for R9 stated that they neither oppose nor support the application filed for grant of exemption u/s 244 of the Companies Act, 2013, for the reason that they are not a necessary party and is likely to move an application for deletion from the array of respondents. Counsel for R9 is directed to file the application, if any, within two weeks. Put up on 23.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc